

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No. 431/2003

Friday, this the 7th day of April, 2006

C O R A M :

HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

M.K. Chellappan,
Postal Assistant (BCR),
Circle Office, Office of the Postmaster General,
Northern Region, Calicut. **Applicant.**

(By Advocate Mr. P. Sanjay)

V e r s u s

1. The Postmaster General,
Northern Region, Calicut : 11

2. The Superintendent,
Department of Posts,
R.M.S., "C.T" Division,
Calicut : 673 032

3. P. Chandra Kumar,
Asstt. Director of Posts (Staff),
Regional Office, Calicut.

4. M. Abdul Rehman,
Section Supervisor,
Staff Section I,
Regional Office, Calicut.

5. Union of India represented by
The Secretary to Government,
Ministry of Communications,
Dak Bhawan, Sansad Marg,
New Delhi – 1 **Respondents.**

(By Advocate Mr. S. Abhilash, ACGSC)



: 2 :

(The application having been heard on 7.4.06, this Tribunal on the same day delivered the following:)

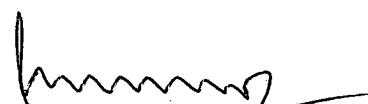
ORDER

HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The learned counsel for the applicant submits that the reliefs claimed by the applicant in this O.A. have already been granted and this O.A. can be closed. Learned counsel for the respondents concurs to this submission.

Accordingly, The Original Application is closed as having become infructuous.

(Dated, the 7th April, 2006)


GEORGE PARACKEN
JUDICIAL MEMBER


N. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

cvr.